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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

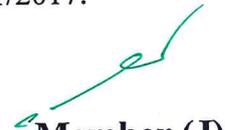
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/ 2017	-	For hearing	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4.	MANEESHA KONGOLI #9620209706	RUUKKI METALS Trading and Marketing India Pvt. Ltd. [Petitioners]	For Maneesha Kongoli Ashok V. Kumar 8.11.17
21	Prema Hatti	ROC	 8-11-17

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. Assistant from O.L office is present. He is directed to file report of O.L on the next date of hearing. List it on 15/11/2017.


Member (T)


Member (J)